

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(3) C.P. (IB)-282/(MB)/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 03.05.2018

NAME OF THE PARTIES: SITI Networks Ltd.
V/s
SCOD 18 Netwoking Pvt. Ltd.

SECTION OF THE COMPANIES ACT :I&B Code 2016.

ORDER

1. The Learned Representative of the Petitioner is present.
2. Matter is adjourned to **06.06.2018**.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

03.05.2018.

Gajanan